

DIVISION BENCH

ITEM NO.158

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

**CA No.344/2019, Cont. A. No.01/ALD/2021, MA No.18/2021,
Cont. A. No.04/ALD/2021, MA No.22/2021, IA No.10/2021 & IA No.12/2021
IN CP No.305/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT LTD & ORS V/S SUNWORLD CITY PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 4th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*